GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT

RAJYA SABHA

UNSTARRED QUESTION NO. 1850
TO BE ANSWERED ON 04.08.2021

CONSTRUCTION WORKERS IN CHHATTISGARH

1850. SMT. PHULO DEVI NETAM:

Will the Minister of Labour and Employment be pleased to state:

(a) the number of construction workers registered under the Building and Other Construction Workers welfare board in the country, State-wise including Chhattisgarh as on date;
(b) the total funds collected and utilised under the Building and Other Construction Workers` Welfare Cess Act;
(c) whether there has been any considerable decrease in the number of workers registered with the various State Boards and said cess collection has gone down;
(d) if so, reaction of Government in this regard; and
(e) the steps taken by Government for the registration of more workers with the welfare board and also for effective utilisation of the funds collected under the said welfare cess?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)

(a) & (b): The details are enclosed at Annexure.

(c) & (d): Registration of workers is an on-going and continuous process. The details of number of registered BOC workers and cess collection is as under:

Contd..2/-

Year	No. of Registered Workers	Cess collected cumulative (Rs. in crore)
2017-18	3,06,90,852	42505.78
2018-19	3,47,75,421	49688.07
2019-20	3,48,25,665	54323.19
2020-21	4,14,16,704	67197.26

(e): Instructions under Section 60 of the Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996 have been issued on 06.07.2020 to all States / UTs along with a copy of a Mission Mode Project (MMP) to register all the left-out BOC workers who were still not registered with the State Building and Other Construction Workers Welfare Boards. This step will ensure that once registered, BOC worker will be eligible for the benefits of welfare schemes of the State Welfare Boards.

Further, several other instructions under Section 60 of the BOCW(RE&CS) Act, 1996 have also been issued from time to time to State/UT BOCW Welfare Boards for optimum utilization of the cess funds for the social security and other welfare measures of the BOC workers which include the benefits of welfare schemes of the State Welfare Boards and social security schemes of the Central/State Governments like Health Insurance Scheme through PM-JAY (Ayushman Bharat), Life and Disability Cover through PM-Jeevan Jyoti Bima Yojana, PM-Suraksha Bima Yojana and Pension after 60 years through PM-Shram Yogi Maandhan Pension Yojana and subsistence allowance during unemployment, illness, epidemics or natural calamities by using cess fund.

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Annexure

Annexure referred to in reply to part (a) & (b) of Rajya Sabha Unstarred Question No. 1850 for 04.08.2021 regarding 'Construction workers in Chhattisgarh'

***State-wise position of Number of registered BOC workers and cess details under the Building and Other Construction Workers Acts, 1996**				
Sl. No.	**Name of the States/UTs.**	**No. of registered BOC workers**	**Cess / fund collected (Rs in Crore)**	**Expenditure of cess / utilised fund (Rs in Crore)**
1	Andhra Pradesh	1967484	2374.71	519.17
2	Arunachal Pradesh	44136	297.69	115.16
3	Assam	500380	1616.12	267.30
4	Bihar	1799371	2319.26	1364.72
5	**Chhattisgarh**	**2006575**	**1708.63**	**1208.46**
6	Goa	5117	161.01	1.88
7	Gujarat	683000	2013.84	545.29
8	Haryana	892774	3194.93	1358.63
9	Himachal Pradesh	313810	668.00	297.00
10	J&K (including Laddakh)	556818	1182.40	721.21
11	Jharkhand	1176866	797.14	453.89
12	Karnataka	3165495	7825.96	3244.84
13	Kerala	2030093	2476.90	3804.64
14	Madhya Pradesh	1154641	3267.59	2628.87
15	Maharashtra	2688227	11120.25	3113.98
16	Manipur	139192	168.20	156.21
17	Meghalaya	28836	157.10	5.30
18	Mizoram	52947	135.63	94.45
19	Nagaland	21960	70.50	13.37
20	Odisha	2900349	2034.55	1506.77
21	Punjab	579212	1501.11	831.36
22	Rajasthan	2727116	3196.45	1963.45
23	Sikkim	38361	112.83	38.67
24	Tamil Nadu	1438245	4424.73	1719.78
25	Telangana	227810	2214.17	1494.58
26	Tripura	111419	231.14	45.83
27	Uttar Pradesh	10342778	6826.73	2764.32
28	Uttarakhand	292362	452.42	327.19
29	West Bengal	3101362	2138.53	956.75
30	Delhi	332957	2710.30	386.15
31	A & N Island	21341	108.06	25.98
32	Chandigarh	23718	156.82	12.38
33	Dadra & Nagar Haveli	10168	63.99	6.12
34	Daman and Diu	5149	37.17	0.57
35	Lakshadweep	434	9.02	2.356
36	Puducherry	36201	143.38	125.48
	TOTAL	**41416704**	**67917.26**	**32122.106**

***Source: As per reports received from State/UT BOCW Welfare Boards**

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